

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No.372/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> July, 2017, 10.30 A.M

Name of the Company	SBI -Vs- Zion Steel Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SIDDHARTHA DATTA, Adv. } SBI Sukh R  
2. SUKANI DWIVEDI, Adv. }

1. MR RATNANUJO BANERJI, SR ADV }  
2. SIDHARTHA SHARMA } Corporate Debtor  
3. MR NILAY SENGUPTA, ADV }  
4. NAMRATA BASU, ADV }  
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ORDER

Ld. Counsels for the financial creditor and the corporate debtor  
are present.

Heard. Reserved for order.

Sd.  
(Vijai Pratap Singh)  
Member (J)